

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2835
ANSWERED ON:15.03.2010
OWNERSHIP OF LEASE LAND
Yadav Shri Hukumdeo Narayan

Will the Minister of SHIPPING be pleased to state:

(a) whether the Union Government has received any representation regarding granting of permanent ownership of land which has been given by the Kandla Port on lease; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF SHIPPING(SHRI G.K. VASAN)

(a) & (b): Yes, Madam. Union Government has received a representation from Shri Babubhai Meghji Shah, ex-Member of Parliament & The Gandhidham Chamber of Commerce & Industry from Gujarat for making freehold of Gandhidham Township land. As per the Land Policy Guidelines 2004, the land held by the port trusts cannot be given on freehold/permanent ownership.